

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL) : (a) and (b). Central Government employees belonging to certain Departments working in the Dandakarnaya Project Area are getting the Project Allowance, which is at present sanctioned upto 28-2-1978. Detailed information regarding the departments whose employees are getting the Project Allowance, and the dates of sanction of Project Allowance to these employees, is not readily available. From the information available, it appears that the employees of the following departments are getting the Project Allowance :—

Name of the Department	Dates from which the allowance was sanctioned
Ministry of Rehabilitation	1-8-1958
P. & T. Department	1-10-1966
Indian Audit and Accounts Department	11-1-1961

In the case of P. & T. employees, the allowance has not been extended by the P. & T. Department beyond 28-2-1977 due to non-receipt of certain information from their concerned offices.

Neglect of Hindi at Agri-Expo-77

5087. **SHRI KACHARULAL HEMRAJ LAIN :** Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state :

(a) whether Executive Committee of Hindi Sahitya Sammelan, Delhi State, have expressed their resentment over the neglect of Hindi in Agri-Expo-77 Exhibition ;

(b) whether the publicity material of this exhibition mainly arranged for the farmers, has been published in English; and

(c) if so, the action being taken to improve the situation in future ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG) : (a) No, Sir.

(b) The publicity material has been published in Hindi, English as well as in some regional languages also.

(c) Does not arise.

Marketing Manager of STC Committed Suicide

5088. **CHOWDHRY BALBIR SINGH :** Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state :

(a) whether a Marketing Manager of STC committed suicide by jumping from the 5th floor of the STC, Chandelok Building, what was his suicide note;

(b) whether this sad incident was followed by Emergency ;

(c) whether the matter was hushed up by providing a job in the STC to the wife of the Marketing Manager concerned and also exercising influence/pressure on various authorities dealing with this suicide case;

(d) whether the said Marketing Manager committed suicide due to high handed action of the STC Management in connection with his service matter, promotion etc.; and

(e) what steps STC Management/Government propose to take to re-examine the above suicide case and other just grievance of the employees of the STC ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG) : (a) It is a fact that one Marketing Manager of of the STC committed suicide. However it could not be established from which floor he jumped. The suicide note stated "my loving wife is not responsible for this."

(b) The officer concerned died on 3rd May, 1975 prior to emergency.

(c) No, Sir. The case was not hushed up. The Police have investigated the case. The wife of the concerned Marketing Manager was given a job in the STC on compassionate grounds, as it is the practice of the Corporation to rehabilitate the family of an employee/officer who dies in harness.

(d) No, Sir.

(e) The matter has been already settled satisfactorily.